

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/21/338/2020**

HYDERABAD, this the 23<sup>rd</sup> day of November, 2020

**Hon'ble Mr. Ashish Kalia, Judl. Member**

**Hon'ble Mr. B.V. Sudhakar, Admn. Member**



1. Andra Karthik Roy,  
S/o. Andra Arlaiah,  
Aged about 26 years,  
Occ : Junior Engineer (P.Way) (Group .C),  
O/o. The Principal Chief Engineer (Open Line),  
South Central Railway, Rail Nilayam,  
Secunderabad.
2. Bayyavarapu Geeta Sahithi,  
D/o. Bayyavarapu Gopinath,  
Aged about 25 years,  
Occ : Junior Engineer (P.Way),  
O/o. The Principal Chief Engineer (Open Line),  
South Central Railway, Rail Nilayam,  
Secunderabad.
3. Siripurapu Divya,  
S/o. Siripurapu Yerrinaidu,  
Aged about 26 years,  
Occ : Junior Engineer (P.Way),  
O/o. The Divisional Railway Manager,  
South Central Railway, Secunderabad Division,  
Sanchalan Bhavan, Secunderabad.
4. K. Naga Ratna Kumar,  
S/o. K. Seetha Rama Rao,  
Aged about 29 years,  
Occ : Junior Engineer (P.Way),  
O/o. The Senior Section Engineer (P. Way),  
South Central Railway, Hyderabad Division,  
Kacheguda, Hyderabad.

...Applicants

(By Advocate : Sri K.R.K.V. Prasad)

Vs.

1. Union of India rep. by  
The Secretary (Establishment),  
Ministry of Railways, Railway Board,  
Rail Bhavan, New Delhi.



2. The General Manager,  
South Central Railway,  
Rail Nilayam, Secunderabad.
3. The Principal Chief Personnel Officer,  
South Central Railway,  
Rail Nilayam, Secunderabad.
4. Banavathu Sreenu Naik,  
Occ: Junior Engineer (P.Way),  
O/o. The Assistant Divisional Engineer,  
South Central Railway,  
Vijayawada Division, Vijayawada.
5. Banavathu Venkata Ramulu,  
Occ: Junior Engineer (P.Way),  
O/o. The Assistant Divisional Engineer,  
South Central Railway,  
Vijayawada Division, Vijayawada.

....Respondents

(By Advocate : Sri N. Srinatha Rao, SC for Rlys.)

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### **ORAL ORDER**

**(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)**

#### **Through Video Conferencing:**

Learned counsel for the applicant has submitted a letter dated 19.11.2020 stating that the applicant would like to withdraw the OA. Hence, the OA is dismissed as withdrawn. No order as to costs.

**(B.V.SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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